

(b) whether Government have carried out documentation of these techniques and methods; and

(c) if so, the action being taken by Government to revive these old and time tested methods?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) to (c) The old techniques of Water Storage like Irrigation Tanks, village ponds etc. continue to serve a useful purpose and provide storage for water. However, lack of maintenance and silting has reduced their storage capacity. Some of the water bodies have also been encroached upon due to population pressure. In some areas where such water bodies are not able to meet the increasing demands, the health and sanitary standards and convenience of more assured water supply systems, alternative means of water supply, were provided which have led to decline in the use of traditional water bodies. The first census of minor irrigation schemes in the country was carried out by Ministry of Water Resources for the base year 1986-87 and the second census was carried out for the base year 1993-94. Ministry of Rural Areas and Employment has brought out "Guide on Sustainability of Drinking Water Sources," illustrating various water harvesting techniques. They have also published a "Hand Book on Rainwater Harvesting."

Government of India is also promoting rainwater harvesting through Watershed Management Programme, Artificial Recharge of Ground Water and roof top rain water harvesting under the Sector reform Project of Accelerated Rural Water Supply Programme under the Ministry of Rural Development for which technical and financial assistance is provided to the State Government and other implementing agencies. Central Ground Water Board has also taken up pilot studies for artificial ground water recharge. The Government of India through Centrally sponsored Jawahar Rojgar Yojana is encouraging restoration of traditional system of rainwater harvesting.

Rehabilitation of Oustees of Sardar Sarovar Dam

5473. SHRI C.M. IBRAHIM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Narmada Bachao Andolan continues its protests, dharnas and fasts to press their demand for a joint survey of land to resettle the Sardar Sarovar oustees; and

(b) if so, what progress has so far been made in resettling these oustees, and how many of the oustees still remain to be settled?

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): (a) Yes Sir.

(b) At present the submergence level of Sardar Sarovar Dam is EL 88 m. The progress of Resettlement & Rehabilitation at 90 m. elevation as on 31.1.2000 is as under:

Elevation	State	Total PAF's	PAFs resettled so far in			Total PAF's resettled	Balance PAFs likely to be resettled in		
			Gujarat	Maha-rashtra	M.P.		Gujarat	Home State	Total
90.0 m.	Gujarat	2767	2767	0	0	2767	0	0	0
	Maha-rashtra	1495	574	701	0	1275	75	145	220
	M.P.	2776	1337	0	204	1541	719	516	1235
		7038	4678	701	204	5583	794	661	1455

Matter is sub-judice before the Hon'ble Supreme Court
PAFs:— Project Affected Families.

Flood Affected States

†5474. SHRI RAJ MOHINDER SINGH:

SHRI RAJIV RANJAN SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have identified the areas of the country which are generally affected by floods every year; if so, what are the names of those areas;

(b) what are the names of the States where such areas fall and what percentage each of the above areas constitute to the total area of that State; and

(c) what is the estimated average loss of lives and properties every year in each State on account of the above factor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) and (b) The districts affected by floods during 1997, 1998 and 1999 are given in Annex. I and Statewise average areas affected and their percentage with respect to total area for past ten years (1990-99) are given in Annex. II. [See Appendix 189, Annexure No. 126]

†Original notice of the question was received in Hindi.